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## Notice

By virtue of an affidavit sworn before the **Notary Public Ranpur** on Dated **16th March 2024**, I, **Mrs. Hulasha Mohapatra**, Address **At-Latar, P.O-Brajarajpur, P.S-Rajpur, Dist.-Nayagarh, PIN-752026** have changed my name from "**Rajalaxmi Mohapatra**" to "**Hulasha Mohapatra**". Henceforth, I shall be known as "**Hulasha Mohapatra**" for all purposes.

**Hulasha Mohapatra**